

ITEM NO.119

REGISTRAR COURT

SECTION XVI

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MS. SUJATA SINGH

Petition(s) for Special Leave to Appeal (C) No(s). 20780/2024

UNITED INDIA INSURANCE COMPANY LIMITED

Petitioner(s)

VERSUS

SAJAL KUMAR BANERJEE & ORS.

Respondent(s)

(FOR ADMISSION and IA No.204197/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES )

Date : 06-11-2024 This petition was called on for hearing today.

For Petitioner(s)

Ms. Awantika Manohar, AOR  
Ms. Parul Dhurvey, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

Service is complete on respondent nos.2 to 7, but none has entered appearance.

Service is complete on respondent no.1. However, Ms. Shubhangi, Ld. Advocate appearing for Mr. Udayaditya Banerjee, Ld. AOR has entered appearance on behalf of said respondent. Four weeks time, is granted to file vakalatnama and counter affidavit.

List again on 05.03.2025.

SUJATA SINGH  
Registrar

pm